

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2543  
ANSWERED ON:28.08.2012  
ADB ASSISTED DRINKING WATER SUPPLY PROJECTS  
Choudhry Smt. Shruti

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Asian Development Bank (ADB) is insisting on execution of the urban drinking water supply projects in the National Capital Region through NCR Planning Board only on turn-key basis;
- (b) if so, the names and the costs of such projects and the views of all the States under the NCR in this regard;
- (c) whether such terms and conditions of ADB for implementing the projects on turn-key basis are burdensome financially;
- (d) if so, the details thereof; and
- (e) the steps being taken to avoid such projects on turn-key basis to save the cost of the project?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): National Capital Region Planning Board (NCRPB) has informed that the Asian Development Bank (ADB) requires that the procurement procedures adopted for projects assisted by them are in accordance with the guidelines prescribed by them.

Loans for an urban drinking water supply project at Panipat with an initial estimated cost of Rs.230.84 crore had been sanctioned under ADB Line of Credit by the Project Sanctioning & Monitoring Group (PSMG) of NCR Planning Board under the chairmanship of Secretary (UD) and duly represented by the nodal Secretaries of the Participating State Governments.

(c) to (e): NCRPB has also informed that the multilateral funding agencies require the borrowing agencies to follow the Procurement Procedures and other guidelines as per their terms and conditions. However, the respective States and their implementing agencies take their decisions on whether or not to avail financial assistance from multilateral agencies.